GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SARHA

UNSTARRED QUESTION NO:703 ANSWERED ON:23.11.2000 PURCHASING OF LAND BY IOC FOR PETROL PUMPS ASHOK ARGAI

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Indian Oil had purchased the land in Madhya Pradesh during the last three years; and
- (b) if so, the details thereof indicating the cost of land purchased?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): The Indian Oil Corporation Limited had purchased land for development of retail outlets in Madhya Pradesh which include areas falling in newly created Chhatisgarh State during the last three years, the details of which are given in the Annexure.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOKSABHA UNSTARRED QUESTION NO.703 FOR 23.11.2000 REGARDING PURCHASING OF LAND BY IOC FOR PETROL PLIMPS

Details of lands procured / taken on lease for development of retail outlets during last 3 years in Madhya Pradesh and newly created State of Chattisgarh

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SM Purpose for which land sites was purchased or taken on lesse LOCATION

MODE OF PROEDINGS Ower of the site Area in 50 meters

RATE REQ OWN/Lesse sent TOTAL COME*

State DISTRICT Poblish Location Whether discretly by CL CA. or through statutary agencies

State DISTRICT Poblish Location Whether discretly by CL MARANE (MAY LANGE) 22.4 (120 pt.m. 0 lesses

2 Retail Outlet NO Poblish Come of the site o
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